

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CAs 102, 104 ,113 & 142 of 2017 in CP(IB) No.12/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

G S RAO RAJA FCMA 21P
Rep 9849082236


21/9/17

Sl.No.6:

Date of hearing: 21.09.2017
CAs 102, 104, 113 & 142 of 2017
in CP(B) No. 12/10/HDB/2017 &
CP(IB) No. 12/10/HDB/2017
V.N.R. Infrastructure Limited

Order

New liquidator namely Shri. T.S.N. Raja is appointed by separate order.

Post the Case on 10.10.2017.



Member (Technical)



Member (Judicial)